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*Sl.No.*      *Name of the College*

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**GUJARAT**

2.      Pramukh Swami Medical College, Karamsad.

**KARNATAKA**

3.      J.S.S. Medical College, Mysore.
4.      Sri Adichunchanegiri Medical College, Javaranahalli, Vellur, Mandya Distt.
5.      M.S. Ramaiah Medical College, Bangalore.
6.      Dr. Ambedkar Medical College, Bangalore.
7.      Kempagowda Instt. of Medical Sciences, Bangalore.
8.      Sri Devraj Urs Medical College, Tamka, Kolar.
9.      Al-Ameen Medical college, Bijapur.
10.     B.L.D. Medical College, Bijapur.
11.     Sri Siddhartha Medical College, Tumkur.
12.     M.R. Medical College, Gulbarga.
13.     J.N. Medical College, Belgaum.
14.     Kasturba Medical College, Manipal/Mangalore.
15.     J.J.M. Medical College, Davangere

**MAHARASHTRA**

16.     Rural Medical College, Loni

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*Sl.No.*      *Name of the College*

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17.     Krishna Instt. of Medical Sciences, Karad.
18.     Amarawati Medical College, Amarawati.
19.     Smt. Sitadevi Bijaykuar Jayodia Medical College, Bombay.
20.     D.Y. Patel Education Society's Medical College, Kolhap.
21.     Bharati Vidyapeth's New Medical College, Pune.
22.     Medical College, New Bombay.

**PUNJAB**

23.     Dayanand Medical College, Ludhiana.

**TAMIL NADU**

24.     P.S.G. Intt. of Medical Sciences, P.S. Govindaswamy Naidu and Sons' Charities, Peelamedu, Coimbatore.
25.     Medical College, Annamalai.

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**Mismanagement of Textile units in Kanpur**

972. SHRI YUSUF BEG: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that a number of trade union organisations have been representing against the makeshift management of textile units or companies controlling these units in Kanpur during the last eight or nine months;

(b) whether any decision has been taken in regard to proper management of these units in Kanpur;

(c) if so, the facts thereof and the details of representations/complaints received so far in the matter; and

(d) the remedial action being taken thereon?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) Some of the trade unions have represented against the make-shift management of mills under NTC (UP) Limited, Kanpur.

(b) and (d). Whenever any managerial post falls vacant, action is initiated to fill up the vacancy or to make alternative arrangements for manning the posts. Complaints are received from time to time about temporary arrangement for manning the posts. NTC/Government is taking necessary action for filling up the post of CMD of NTC (U.P.) and a post of General Manager, which are at present lying vacant.

#### **Opening of Educational Institutions in Jamnagar**

973. SHRI CHANDRESH PATEL: Will the THE MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether demands have been made by eminent persons and a number of organisations for opening of engineering colleges, schools and polytechnics in Jamnagar district of Gujarat so as to overcome unemployment problem;

(b) if so, the details of such demands made during 1 January, 1988 to 30 November, 1990;

(c) the action taken on each of such of such demand, and the outcome thereof; and

(d) the plans, projects, schemes and estimates for opening of engineering colleges, schools and polytechnics in various places of Gujarat during 1 January, 1991 to 31 December, 1993?

THE THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) to (c). According to the information received from State Government of Gujarat, a request has been made by the Navanagar Chamber of Commerce and Industry, Jamnagar to establish a Girls' Polytechnic in Jamnagar to cater to the local needs. The State Government has reserved 15% seats for girls in the existing Boys' Polytechnic, Jamnagar. As such, the State Government is not planning to start a separate Girls' Polytechnic in Jamnagar.

(d) The information is being collected from the State Government of Gujarat.

#### **Payment of risk allowance**

974. SHRI J.P. AGARWAL: Will THE MINISTER OF HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 5463 on 18 April, 1990 and state:

(a) whether the one man Committee has submitted the report and if so, the details thereof;

(b) if not, the reasons therefor; and

(c) whether the Government have drawn the list of various categories of employees who are entitled for risk allowance?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b). Yes Sir.